

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.4  
IN

WRIT PETITION (CIVIL) NO.158 OF 2005

KUNAL BHALLA

Petitioner(s)

VERSUS

STATE OF M.P. & ANR.

Respondent(s)

(For directions)

Date: 27/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE C.K. THAKKER

(VACATION BENCH)

For Petitioner(s)Mr. K.S. Rana,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

The petitioner's claim for a seat in the Post Graduate Course in Medical Science shall be considered in accordance with law without disturbing the selections, if any, already made. List the I.A. along with the writ petition for further orders before the appropriate Bench after Summer Vacation.

(A.S. BISHT)

(PUSHAP LATA BHARDWAJ)

COURT MASTER

COURT MASTER